GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 510

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA) POLICE REFORMS

510. SHRI VINAYAK RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal for carrying out police reforms in the country;
- (b) if so, the details thereof;
- (c) the funds allocated for the purpose during the last three years and the current year;
- (d) the details of the contribution of the States including Maharashtra;
- (e) whether any time limit has been fixed for the purpose; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) to (b): Police reforms is an ongoing process. "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to implement police reforms measures. The Centre also issues advisories to the States to bring in the requisite reforms in the Police administration to meet the expectations of the people.
- (c) to (f): The Scheme of "Assistance to States for Modernisation of Police" was approved on 27.09.2017. As per the guidelines of this Scheme, 10% of the amount of total allocation was earmarked in 2018-19 as incentive to State

LS.US.Q.NO.510 FOR 25.06.2019

Governments for implementation of police reforms. For the year 2018-19, ten States, namely, Andhra Pradesh, Gujarat, Madhya Pradesh, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and Uttarakhand have been assessed eligible for award of incentives and grants of Rs. 7.69 crore each, out of total incentives of Rs. 76.90 crore, were released to these States. For the year 2019-20, the percentage of incentive to State Governments for implementation of Police reforms has been increased to 20% of total allocation.

For the year 2019-20, an amount of Rs. 158.26 crore has been earmarked for award of incentives for implementation of police reforms to the State Governments.
